

(b) if so, the existing Governmental machinery, sub-standard automobile spare parts and their marketing; and

(c) the measures contemplated by the Government to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY. (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) Government have not received any specific complaint about production and marketing of spurious parts by the Licensed/registered automotive component manufactures.

(b) and (c). Do not arise

#### **National Quality Council**

582. SHRI R. SURENDER REDDY:  
SHRI SANDIPALNBHAGWAN  
THORAT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to set up a National Quality Council;

(b) if so, the broad details thereof and the functions to be entrusted to the Council; and

(c) the time by which the National Quality Council is likely to be set up and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY. (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c). The proposal regarding setting up of a National Quality Council is under consideration of the Government.

[Translation]

#### **Supply of Blankets**

583. SHRI BARE LAL JATAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since examined the inquiry regarding supply of baliets by the Khadi and Village Industries Commission;

(b) if so, the facts in this regard; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). The inquiry conducted in the matter was of a preliminary nature. On examinations of the inquiry report, the Government has issued directions to KVIC which inter-alia includes the following;

i. KVIC should take the strongest possible action against its employees who have apparently connived with certain undesirable elements in the 3 institutions at Dehradun which obtained the bulk of the orders for supply of barrack blankets.

ii. KVIC should revise its procedures so that orders for barrack blankets are received by the Khadi Institutions from DGS&D directly. The role of KVIC should be limited to registration of such Institutions. This registration should be done after a proper verification of capacity and quality of the product.

(iii) Before releasing payments received by KVIC on account of supply of barrack blankets from DG&D to the Societies which have filed a suit against KVIC, a proper legal advice should

be obtained with a view to ensuring that this action does not result in any additional likely on account of the pending case.

(iv) KVIC should withhold the amount payable to the Societies on account of rebate and this should be released only if and when it is satisfied that the blankets supplied were meeting the specifications laid down by the KVIC.

### **Underground Drainage Proposals from Assam**

584. SHRI PROBIN DEKA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Assam has submitted any proposals regarding underground drainage for approval of the Union Government;

(b) if so, the details there of; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The Government of Assam had submitted the Greater Guwahati Water Supply, Sewerage/Sewage Treatment and Drainage Scheme as well as the Water Supply for Greater Jorhat at an estimated cost of Rs. 350.60 crores to be implanted in three phases during the 8th and 9th Five Year Plans with external assistance.

(c) The matter has been examined by the Central Public Health and Environmental Engineering Organisations and the State Government advised revise the projects proposal from, technical and financial angles, particularly keeping in view the State Plan outlay for the urban water supply and sanitation sector.

[Translation]

### **Choking of Sewers**

585 SHRIMATISHEELA GAUTAM:  
SHRI RAJESH KUMAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether choking of sewers and accumulation of water for the past six months in the Government colonies located at Mandir Marg, Am Bagh, Kali Bari Marg, Raja Bazar and Gole Market areas have posed a danger of spreading of an epidemic there; and

(b) if so, the steps being taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b). The New Delhi Municipal Committee has reported that there is in blockage of in Mandir Marg area, Kalbari. In Raja Bazar area sometime sewer line got checked due to throwing of garbage by JJ Cluster residents in the storm water drains/manholes. As soon as any blockage is found the problem is promptly attended by NDMC. Sewer line in Gole Market area i.e. area behind Barid line Market bounded by Market road at one side and bangla Sahib Marg on the other side called as Market Squares is totally damaged. Quarters in this area are illegally occupied by un authorised persons who discharge waste water in the open causing water logging and insanitary condition, Civil Engineering Department of NDMC is trying to give alternative connection into Market Road sewer line, Bhagat Singh Market. Gole Market sewer line which will take some time. Till then sewer blockages are taken care of by daily pumping in the covered storm water drains. There is no danger for spreading of epidemics in this area.